Financial Recruitments for Fertiliser Projects during Eighth Plan

2525. SHRI M.V. CHAN-DRASHEKARA MUR-THY: SHRI NITISH KUMAR: SHRI V. SREENIVASA PRASAD:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has set up an inter-ministerial working group to study the financial requirements for setting up fertiliser projects during the Eighth Plan period;
 - (b) if so, the details thereof; and
- (c) the steps contemplated by the Government to tone up the production capacity of fertiliser units through out the country?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTIL-IZERS (DR CHINTA MOHAN): (a) No, Sir.

- (b) Does not arise
- (c) The Government is continuously monitoring the production of fertilisers by manufacturers. Apart from revamp and rehabilitation and retrafitting of existing old units, it is also actively assisting the manufacturers in obtaining raw materials such as natural gas, petroleum feedsteels, coal etc. and services such as electricity, water etc. It also assists them in allocation of wagons for despatch of finished fertilisers. As a result of these measures, the capacity utilisation of existing plants is by and large being maintained at a very high level

Strategy for Public Sector

2526. SHRI M.V. CHAN-DRASHEKRA MURTHY: SHRI V. SREENIVASA PRASAD:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government have worked out a three point strategy to improve the performance of public sector:
 - (b) if so, the details thereof; and
- (c) whether the sick public sector units are incurring heavy losses; and
- (d) if so, the steps contemplated by the Government to make them profitable?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) and (b). The strategy to improve the performance of public sector has been announced in the Industrial Policy Statement of July, 1991.

(c) and (d). As per the performance of the enterprises during 1990-91, there are 54 sick public sector enterprises which have incurred a loss of Rs. 1472.88 crores. The enterprises which are covered under the provisions of SICA are required to be reffered to the Board for Industrial & Financial Reconstruction (BIFR) for formulatin of revival/rehabilitation schemes for these enterprises.

[Translation]

Easential Commodities to Labourers and Farmers

2527. KUMARI UMA BHARTI Will the PRIME MINISTER be pleased to state:

(a) whether the Essential Commodities are being made available to the landless and poor labourers and small farmers at reasonable rates in the country;